

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|---------|--|
| CP 207/15 | TP 28/17 | Hearing | 433€ | The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
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| 1. | Anrutha Vaishini M.C For JSM Law Partners 080 22262244 | Respondent | |
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| 2. | Deepika. N For Agras Legal 8050789322 | Petitioner | Deepika |
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Counsel for petitioner is present. Registry has raised some objections over Form-5 filed by the petitioner. Time granted till 13.09.2017 for compliance. Counsel for petitioner is also directed to serve copy on the counsel for respondent who has also to file objections.

List it on 13.09.2017.

MEMBER (J)

MEMBER (T)